पुलिस स्टेशनों का दौरा किया जाता है ताकि जनता की शिकायतों को मौके पर ही निपटाया या दूर किया जा सके।

(ङ) सभी पुलिस स्टेशनों में अभियुक्त व्यक्तियों आदि से पूछताछ के लिए रिपोर्टिंग रूम और थावाध्यक्ष के कमरे के समीप अलग से एक स्थान होता है जिसे "संक्रमण कक्ष" कहते है।

(च) उनके वरिष्ठ अधिकारियों द्वारा जांच अधिकारियों को अमानवीय तरीकों को प्रयोग में लाने से से बचने के लिए ब्रीफ किया जाता है।

(छ) सभी संबंधितों को शराबी, रशाखोर और घायल व्यक्तियों को पुलिस स्टेशनों में न रखने के अनुदेश अलग से जारी किए गए हैं। पुलिस को इन्हें अस्पताल आदि ले जाने के निदेश हैं।

(ख) केन्द्रीय कारागार तिहाड़

i. मानसिक अथवा अन्य बीमारी वाले कैदियों को उचित चिकित्सा सुविधाएं उपलब्ध कराई जाती है और अन्य कैदियों से अलग रखा जाता है।

ii. आत्महत्या की प्रवृत्ति वाले कैदियों पर निकट से नजर रखी जाती है;

iii. रस्सी, धारदार हथियार, धातु के टुकड़े आदि जैसी वस्तुएं, जोकि आत्महत्या में सहायक/सहयोग देती है, जेल परिसर में ले जाने की अनुमति नहीं है;

iv. जेल में चिकित्सा सुविधाओं को उन्नत किया गया है और प्रत्येक जेल में अपने एक औषघालय की व्यवस्था की गई है जहां चौबीस घण्टे डाक्टरों का एक दल उपलब्ध रहता है।

Surveillance Airaraft for BSF

3097. SHRI NARENDRA MOHAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the purchase of six surveillance aircrafts required for airwing of the BSF was scrapped;

(b) if so, will this not effect the operational efficiency of the BSF especially when the proposed aircrafts were to be inducted for duty on the Jammu and Kashmir borders; and

(c) the steps Government propose to ensure that the objectives to be achieved by these aircrafts are adequately fulfilled?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) to (c) BSF had intended to purchase surveillance aircrafts for surveillance of the international borders on the Western frontiers. On detailed examination, it was found that the fixed wing surveillance aircraft, which were proposed to be deployed mainly on western border, and not Kashmir, would not be cost effective. For operational efficiency of BSF, other surveillance devices have been tested and found to be more effective. Government will ensure that the objective of better management of international border is adequately fulfilled.

दिल्ली में कानून और व्यवस्था की स्थिति

3098. **श्रीमती शबाना आजमी:**

श्री बलवन्त सिंह रामूदालिया:

क्या गृह मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि पिछले कुछ महीनों में सरकार में परिवर्तन के बावजूद दिल्ली में कानून और व्यवस्था की स्थिति में कोई सुधार नहीं हुआ है;

(ख) यदि हां, तो इस संबंध में सरकार की क्या प्रतिक्रिया है;

(ग) क्या दिल्ली में कानून और व्यवस्था की स्थिति में सुधार लाने के लिए सरकार द्वारा कोई नीतिगत तथा प्रशासनिक निर्णय लिए गए हैं; और

(घ) यदि हां, तो तत्संबंधी ब्यौरा क्या है?

गृह मंत्री (श्री लाल कृष्ण आडवाणी): (क) और (ख) जी नहीं, श्रीमन,। तीन महीनों (अप्रैल-जून, 1998) के दौरान अपराध विभिन्न शीषों के अन्तर्गत 16836 मामले सूचित किए गए जबकि पिछले वर्ष की इसी अवधी के दौरान 17820 मामले सूचित किए गए थे।

(ग)और (घ) राष्ट्रीय राजधानी क्षेत्र दिल्ली में कानून और व्यवस्था की स्थिति की समीक्षा सरकार द्वारा समय समय पुलिस द्वारा उठाए गए कदमों में, अन्य बातों के साथ साथ बीट गश्त को बढाना, अनुकूल स्थानों पर सशस्त्र पिकटों की तैनाती, आसूचना नेटवर्क का सुदृढ़ीकरण, अपराधियों के छिपने के संदिग्ध ठिकानों पर कड़ी नजर रखना और निरन्तर ग्रापे मारना, हिस्ट्री शीटरों

पर निगरानी बढ़ाना और स्कूलों, कालेजों, बाजारों तथा अन्य विशिष्ट स्थानों पर महिला पुलिस कारमियों की तैनाती शामिल है। इसके अलावा, दिल्ली पुलिस ने क्षेत्रीय समन्वय ग्रुप स्थापित किए हैं जिसमें दिल्ली, उत्तर प्रदेश, हरियाणा और राजस्थान के पुलिस अधिकारी शामिल है। इस ग्रुप की आवधिक रूप से बैठकें होती रहती है और इनमें गम्भीर अपराधों और उसके लिए जिम्मेदार व्यक्तियों के बारे में विचार-विमर्श कियी जाता है।

Traffic Lights In Delhi

3099.-DR. MOHAN BABU: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the traffic lights in the Capital are not maintanied for the last six months with the result that several traffic lights on busy intcr-sections are not functioning properly; and

(b) if so, the details thereof and what steps have been taken by Government to ensure smooth traffic flow in the Capital?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) No, Sir. However, a few traffic light signals remained out of order in Delhi for some period, due to various reasons like power failure, voltage fluctuation, or cable damage caused by road digging.

(b) In order to ensure that the traffic light signals function properly, the work of their maintenance is awarded annually to a professional agency, on technical competence-cum-lowest rate basis. This apart, Delhi Police have approached Delhi Vidyut Board and New Delhi Municipal Committee (NDMC) to provide adequate power supply to traffic signalsljlinkcrs.

DODA Massacre

3100. DR. MOHAN BABU:
SHRIMATI KAMLA SINHA:
SHRI JANESHWAR MISRA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of persons killed/injured by the militants in the Champnari village in the Doda district recently;

(b) whether any arrests have been made of those responsible for the massacre in the State; if so, the details thereof;

(c) what compensation has been given to the next of the kin so far by Government;

(d) whether the State Government have sought any assistance from Centre to flush out terrorists;

(e) the steps taken by Government to protect the life of the people, particularly in Jammu and Kashmir; and

(f) whether it is a fact that terrorist activities have now shifted from Jammu to Kashmir?;

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) to (c) The number of persons killed in Champnari village in the Doda District is 25 while those injured in the militant attack is7. While the group responsible for the incident has been identified and an alert has been sounded, but no arrests have been made so far. As regards Ex-gratia to the next of kin of those killed or injured in such incidents; it is paid by the State Government as per the standard norms^olicy of the State Government.

(d) With a view to fight militancy in the State more effectively, the State Government has asked assistance from the Central Government for upgrading the capabilities of State Policy by improving their weaponry, communication, equipment, vehicles and better training facilities, etc.

(e) Close vigil is being kept by the Security forces along the borded-OC and in the interior areas. Intensive anti-militancy operations are being undertaken. Security Forces^tate Police have been redeployed at the strategic places ,to instil confidence in the people in the vulnerable areas. More village Defence Committees are being constituted.

(f) No Sir. While some terrorist activities are continuing in the Valley, militants have also become more active in the